NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1719/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES:

BSE Ltd. V/s Twinstar Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE
P	Renjith Nair,	Advocates	Finjetto-
	Mandhar Bangali, for Medhas Nambiar petitioner if by She Law Point		
	Koshiki ilb	Advocalts	Nosfili.
	L.J. Law	foer Respondent	house

ORDER CP NO. 1719/I&BP/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 15.2.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial) 6